

RAJYA SABHA

Wednesday, the 4th December, 2019/13 Agrahayana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

I Report and Accounts (2018-19) of various companies and related papers

II Report and Accounts (2018-19) of the IPE, Vishakhapatnam and the SFPL, Noida and related papers

THE MINISTER OF PETROLEUM AND NATURAL GAS; AND THE MINISTER OF STEEL SHRI DHARMENDRA PRADHAN: Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Annual Report and Accounts of the GAIL (India) Limited, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 903/17/19]

(ii) (a) Annual Report and Accounts of the Indian Oil Corporation Limited (IOCL), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 899/17/19]

(iii) (a) Annual Report and Accounts of the Oil and Natural Gas Corporation Limited (ONGC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 896/17/19]
- (iv) (a) Annual Report and Accounts of the ONGC Videsh Limited (OVL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 902/17/19]
- (v) (a) Fifteenth Annual Report and Accounts of the Indian Strategic Petroleum Reserves Limited (ISPRL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 901/17/19]
- (vi) (a) Annual Report and Accounts of the Bharat Petro Resources Limited (BPRL), Mumbai, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 900A/17/19]
- (vii) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited (HPCL), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 895/17/19]
- (viii) (a) Annual Report and Accounts of the Balmer Lawrie and Co. Limited, Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 897/17/19]
- (ix) (a) Annual Report and Accounts of the Balmer Lawrie Investments Limited (BLIL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 898/17/19]
- (x) (a) Annual Report and Accounts of the Bharat Petroleum Corporation Limited (BPCL), Mumbai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 900/17/19]
- II. (i) A copy each (in English and Hindi) of the following papers, under Section 28 and sub-section (4) of Section 27 of the Indian Institute of Petroleum and Energy Act, 2017:—
- (a) Annual Report and Accounts of the Indian Institute of Petroleum and Energy (IIPPE), Visakhapatnam, Andhra Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 1159/17/19]
- (ii) A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report and Accounts of the Society for Petroleum Laboratory (SFPL), Noida, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
[Placed in Library. *See* No. L.T. 904/17/19]

Notification of the Ministry of Labour and Employment

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI